

IN THE NATIONAL COMPANY LAW TRIBUNAL; NEW DELHI
SPECIAL BENCH (COURT -II)

Item No. 219
(IB)-299(ND)2019

IA- 5913/2023, IA- 5917/2023, IA/4910/2020, IA/5580/2020

IN THE MATTER OF:

M/s. Banyan Tree Developers Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Parivartan Buildtech Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 20.05.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent :

**For the Liq. : Adv. Dhananjaya Sud and Adv. Akhand Pratap
Singh Gaur a/w Mrs. Deepika Bhugra Prasad,
Liquidator in person**

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA- 5913/2023, IA- 5917/2023, IA/4910/2020, IA/5580/2020: In the afternoon one of us (Member Judicial) has another Bench to attend. In the wake, let the matter be listed before Regular Bench on 11.07.2024.

**Sd/-
(UMESH KUMAR SHUKLA)
MEMBER (T)**

**Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**